

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 108  
(IB)-100/ND/2019**

**Under Section: 9 of IBC Code, 2016.**

**In the matter of:**

Deepali Designs & Exhibits Pvt. Ltd.

**.....Applicant**

Vs.

Pico Event Marketing (India) Pvt. Ltd.

**.....Respondent**

**Order delivered on 04.04.2019**

**CORAM**

**R. VARADHARAJAN,  
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Abhishek Gupta, Adv.

Mr. Raghuvendra Singh, Adv.

For the Respondent

:

**ORDER**

Be listed for further consideration on 08.05.2019.

Sd/-

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**

Mukesh

